

2

4.02.2014

CCP 332/00004/14
IN
O.A. No. 57/2000

Hon'ble Ms. Jayati Chandra, Member (A)
Hon'ble Shri M. Nagrajan, Member (J)

Case called out. No one is present even on the revised call.
List this case on 20.2.2014.

M. Nagrajan
Member (J)

J Ch
Member (A)

vidya

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20.02.2014

CCP 332/00004/2014
In O.A. 57/2000

Hon'ble Shri Navneet Kumar, Member (J)
Hon'ble Ms. Jayati Chandra Member (A)

Appl: Shri A. K. Singh.
Resp: Shri S. P. Singh.

The applicant has preferred the present CCP for non compliance of the order dated 30.8.2001 passed in O.A. No. 57 of 2000. The respondents thereafter preferred Writ Petition No. 1557 SB of 2001 before the Hon'ble High Court which was dismissed by the Hon'ble High Court vide order dated 8.4.2013. Thereafter, the applicant has moved the present CCP. The learned counsel for the respondents has filed an objections and through objections, it was indicated that earlier the applicant has filed a CCP No. 128/2001 in O.A. 57/2000 which stands closed by means of an order dated 23.8.2012 with liberty to the applicant to revive the same as and when it is required. The applicant instead of moving a revival application has preferred CCP which is not maintainability.

The learned counsel for the applicant has also submitted at bar that he may be permitted to withdraw the present CCP No. 332/00004/2014 with liberty to move the revival application as observed by the Tribunal earlier vide order dated 23.8.2012 passed in CCP No. 128/2001.

Accordingly, the applicant is permitted to withdraw the present CCP with liberty to move the revival application as observed by the Tribunal earlier.

The learned counsel for the respondents has also filed a compliance report which is taken on record and as per the said compliance report, it is indicated by the respondents that the full compliance has already been made which was denied by the learned counsel for the applicant.

Accordingly, the present CCP is dismissed as withdrawn with liberty to move revival application as per order dated 23.8.2012 passed in CCP No. 128/2001.

J Ch
Member (A)

U. P. Agrawal
Member (J)

vidya

O.R.
Vakalatnama has been filed by Sri S.P. Singh, Adv. on behalf of respondents.
Vam
12-2-14

ed
copy of order
dt-20-2-2014
for per
on 24-2-14
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